

आरबीआई/2025-26/76 विवि.एएमएल.आरईसी.48/14.06.001/2025-26

25 अगस्त 2025

सभी विनियमित संस्थाओं के अध्यक्ष/मुख्य कार्यकारी अधिकारी महोदया/महोदय,

यूएपीए, 1967 की धारा 51ए का कार्यान्वयन : यूएनएससी की 1267/1989 आईएसआईएल (दाएश) और अल-कायदा प्रतिबंध सूची में अद्यतन: 05 प्रविष्टियों में संशोधन

कृपया 'अपने ग्राहक को जानिए' <u>पर दिनांक</u> 25 फरवरी 2016 (14 अगस्त 2025 को यथासंशोधित) के हमारे मास्टर निदेश</u> के पैरा 51 देखें, जिसके अनुसार "विनियमित संस्थाएं (आरई) यह सुनिश्चित करें कि विधि-विरुद्ध क्रियाकलाप (निवारण) अधिनियम, 1967 की धारा 51(ए) और उसमें किए गए संशोधन के अनुसार उनके पास आंतकी गतिविधियों से जुड़े होने की आशंका वाले ऐसे व्यक्तियों/संस्थाओं का कोई खाता नहीं होना चाहिए जिसके नाम संयुक्त राष्ट्र सुरक्षा परिषद (यूएनएससी) द्वारा समय-समय पर अनुमोदित तथा परिचालित ऐसे व्यक्तियों तथा इकाइयों की सूची में शामिल हो।"

2. इस संबंध में , विदेश मंत्रालय (एमईए), भारत सरकार द्वारा 22 अगस्त 2025 को जारी यूएनएससी प्रेस विज्ञप्ति एससी/ 16155 के बारे में सूचित किया है, जिसमें सुरक्षा परिषद सिमिति द्वारा आईएसआईएल (दाएश), अल-कायदा, और संबंधित व्यक्तियों, समूहों, उपक्रमों और संस्थाओं से संबन्धित संकल्प 1267 (1999), 1989 (2011) और 2253 (2015) के अनुसरण में नीचे निर्दिष्ट प्रविष्टियों में स्ट्राइकथ्रू और/या रेखांकित के साथ निर्दिष्ट संशोधनों को सुरक्षा परिषद संकल्प 2734 (2024) के पैरा 1 में निर्दिष्ट और संयुक्त राष्ट्र चार्टर के अध्याय VII के तहत अपनाए गए आस्तियां फ्रीज़ करने, यात्रा प्रतिबंध और हथियार प्रतिबंध के अधीन व्यक्तियों और संस्थाओं की अपनी आईएसआईएल (दाएश) और अल-कायदा प्रतिबंध सूची में शामिल करने की मंजूरी दी गई है।

ए. व्यक्ति

QDi.057 ABU **Name:** 1: **IBRAHIM** 2: ALI 3: BAKR 4: **TANTOUSH** Name (original script): تنتوش Title: na Designation: na DOB: 2 Feb. 1966 POB: al Aziziyya, Libya Good quality a.k.a.: a) Abd al-Muhsin b) Ibrahim Ali Muhammad Abu Bakr c) Abdul Rahman d) Abu Anas e) Ibrahim Abubaker Tantouche f) Ibrahim Abubaker Tantoush g) 'Abd al-

विनियमन विभाग, केंद्रीय कार्यालय, केंद्रीय कार्यालय भवन, 12वीं/ 13वीं मंज़िल, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई- 400001 टेलीफोन/ Tel No: 22661602, 22601000 फैक्स/ Fax No: 022-2270 5691

Department of Regulation, Central Office, Central Office Building, 12th/ 13th Floor, Shahid Bhagat Singh Marg, Fort, Mumbai - 400001

Muhsi h) 'Abd al-Rahman i) Abdel Ilah Sabri (false identity related to fraudulent South African identification number 6910275240086 linked to South African passport number 434021161, both documents have been confiscated) Low quality a.k.a.: Al-Libi Nationality: Libya Passport no: a) Libya number 203037, issued in Tripoli, Libya b) (Libyan passport number 347834, issued under name Ibrahim Ali Tantoush, expired on 21 Feb. 2014) National identification no: na Address: Tripoli, Libya (as at Feb. 2014) Afghanistan (as at June 2014) Listed on: 11 Jan. 2002 (amended on 31 Jul. 2006, 4 Oct. 2006, 16 May 2011, 10 Jul. 2015, 24 Nov. 2020, 22 Aug. 2025) Other information: Associated with Afghan Support Committee (ASC) (QDe.069), Revival of Islamic Heritage Society (RIHS)(QDe.070) and the Libyan Islamic Fighting Group (LIFG) (QDe.011). Photograph and fingerprints available for inclusion in the INTERPOL-UNSC Special Notice. Review pursuant to Security Council resolution 1822 (2008) was concluded on 8 Jun. 2010. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Security Council Special Notice link: https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices- web **Individuals**

QDi.150 Name: 1: AL-AZHAR 2: BEN BEN AHMED 4: KHALIFA 3: ROUINE خلبفة (original روين: (script احمد بن بن الأز هر Title: na Designation: na DOB: 20 Nov. 1975 **POB:** Sfax. Tunisia **Good** quality quality a.k.a.: a) Salmane b) Lazhar Nationality: Tunisia Passport no: Tunisia number P182583, issued on 13 Sep. 2003 (expired on 12 Sep. 2007) National identification no: na Address: No.2 89th Street Zehrouni, Tunis, Tunisia Listed on: 12 Nov. 2003 (amended on 20 Dec. 2005, 21 Dec. 2007, 30 Jan. 2009, 16 May 2011, 23 Feb. 2016, 24 Nov. 2020, 22 Aug. 2025) Other information: Sentenced to six years and ten months of imprisonment for membership of a terrorist association by the Appeal Court of Milan, Italy, on 7 Feb. 2008. Imprisoned in Sfax Prison on 5 June 2007 pursuant to an order issued by the Appeals Tribunal in Tunisia for joining an organization linked to terrorist crimes (case No.9301/207). Sentenced to two years and 15 days' imprisonment and released on 18 June 2008. U Considered a fugitive from justice by the Italian authorities as at Jul. 2008. On 20 January 2009, Italian authorities issued a detention order (No. 70/2009 S.I.E.P), following a 3 years 4 months and 29 days sentence for terrorism-related crimes. Under administrative control measure in Tunisia as at 2010. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. **INTERPOL-UN** Security Council Special link: https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals.

QDi.154 Name: 1: SULAIMAN 2: JASSEM 3: SULAIMAN 4: ALI ABO GHAITH Name (original script): سليمان جاسم سليمان علي أبوغيث Title: na Designation: na DOB: 14 Dec. 1965 POB: Kuwait Good quality a.k.a.: na Low quality a.k.a.: Abo Ghaith Nationality: Kuwait Passport no: Kuwait number 849594, issued on 27 Nov. 1998, issued in Kuwait (and expired on 24 Jun. 2003) National

identification no: na Address: na Listed on: 16 Jan. 2004 (amended on 23 Jul. 2008, 10 Jun. 2011, 24 Nov. 2020, 22 Aug. 2025) Other information: Left Kuwait for Pakistan in June 2001. His Kuwaiti citizenship has been revoked since 2001, and he is currently incarcerated in the United States of America. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jun. 2010. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Security Council Special Notice web link: https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals.

SHAFI 2: **QDi.338** Name: 1: **SULTAN** 3: MOHAMMED AL-AJMI Title: Doctor Designation: na DOB: 1 Jan. 1973 POB: Warah, Kuwait Good quality a.k.a.: a) Shafi al-Ajmi b) Sheikh Shafi al-Ajmi Low quality a.k.a.: Shaykh Abu-Sultan Nationality: Kuwait Passport **no:** 0216155930 **National** identification no: na Address: Area 3, Street 327, Building 41, Al-Ugaylah, Kuwait Listed on: 23 Sep. 2014 (amended on 24 Nov. 2020, 22 Aug. 2025) Other information: Fundraiser for Al-Nusrah Front for the People of the Levant (QDe.137). In November 2023, he was released from prison in Kuwait as part of the Special Amiri Decree Pardon No. 225/2023. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Council Security Special link: https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals.

GULMUROD ODi.372 Name: 1: 2: KHALIMOV 3: Title: na Designation: na DOB: a) 14 May 1975 b) Approximately 1975 POB: a) Varzob Tajikistan **b)** Dushanbe, Tajikistan **Good** quality a.k.a.: na Low a.k.a.: na Nationality: Tajikistan Passport no: na National identification no: na Address: Syrian Arab Republic (location as at Sep. 2015) Afghanistan (Kunar and Nuristan provinces and border areas of Zebok district, Badakhshan province). Listed on: 29 Feb. 2016 (amended on 24 Nov. 2020, <u>22 Aug. 2025</u>) Other information: Syriabased military expert, member and recruiter of Islamic State in Iraq and the Levant, listed as Al-Qaida in Iraq (QDe.115). Wanted by the Government of Tajikistan. Review pursuant to Security Council resolution 2368 (2017) was concluded on 24 November 2020. INTERPOL-UN Security Council Special Notice web link: https://www.interpol.int/en/How-we-work/Notices/View-UN-Notices-Individuals.

3. संकल्प 2610 (2021) के अनुच्छेद 58 के अनुसार, सिमिति ने अपनी वेबसाइट पर निम्नलिखित यूआरएल पर उपर्युक्त प्रविष्टियों को सूचीबद्ध करने के कारणों का विवरणात्मक सारांश उपलब्ध कराया है: www.un.org/securitycouncil/sanctions/1267/aq_sanctions_list/summaries.

4. दिनांक 22 अगस्त 2025 को जारी उपर्युक्त प्रेस विज्ञप्ति https://press.un.org/hi/2025/sc16155.doc.htm पर देखी जा सकती है। इसके अलावा, सूची में संशोधन से संबंधित यूएनएससी की प्रेस विज्ञप्तियां निम्नलिखित यूआरएल पर उपलब्ध हैं: https://www.un.org/securitycouncil/sanctions/1267/press-releases

5. प्रतिबंध उपायों और छूटों का विवरण निम्नलिखित यूआरएल पर उपलब्ध है: https://www.un.org/securitycouncil/sanctions/1267#further_information

6. उपर्युक्त को देखते हुए, विनियमित संस्थाओं (आरई) को सूचित किया जाता है कि वे दिनांक 02 फरवरी 2021 (22 अप्रैल 2024 को संशोधित) यूएपीए आदेश में निर्धारित प्रक्रियाओं का सख्ती से अनुपालन करें तथा अपने ग्राहक को जानिए पर हमारे मास्टर निदेश के पैरा 51 के अनुसार उचित कार्यवाही करें।

7. आईएसआईएल (दाएश), अल-कायदा और तालिबान से जुड़े व्यक्तियों और संस्थाओं की अद्यतन सूची निम्नलिखित लिंक पर उपलब्ध है:

www.un.org/securitycouncil/sanctions/1267/aq sanctions list https://www.un.org/securitycouncil/sanctions/1988/materials

8. इसके अलावा ,गृह मंत्रालय (एमएचए) के अनुदेशों के अनुसार, किसी भी विनियमित संस्था (आरई) द्वारा असूचीयन (डीलिस्टिंग) के लिए प्राप्त किसी भी अनुरोध को विचार के लिए संयुक्त सचिव (सीटीसीआर), एमएचए को इलेक्ट्रॉनिक रूप से अग्रेषित किया जाना आवश्यक है। सुरक्षा परिषद की आईएसआईएल (दाएश) और अल-कायदा मंजूरी सूची से हटाए जाने की मांग करने वाले व्यक्ति, समूह, उपक्रम या संस्थाएं एक स्वतंत्र और निष्पक्ष लोकपाल को असूचीयन के लिए अपना अनुरोध प्रस्तुत कर सकते हैं, जिसे संयुक्त राष्ट्र महासचिव द्वारा नियुक्त किया गया है। अधिक विवरण निम्न यूआरएल पर उपलब्ध हैं:

https://www.un.org/securitycouncil/ombudsperson/application

9. आरई को सूचित किया जाता है कि वे उपर्युक्त यूएनएससी संप्रेषणों पर ध्यान दें और सावधानीपूर्वक अनुपालन सुनिश्चित करें।

भवदीय, (साईदत्त संग्राम केशरी प्रधान) मुख्य महाप्रबंधक